

(c) the amount of arrears to be paid by the end of 1958?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). Certain representations were received about the inadequacy of funds provided by the Central Government for rebate scheme. The State Government had put in a claim for Rs. 42.42 lakhs for arrears of rebate expenditure up to the end of March, 1958. An immediate sanction for Rs. 25 lakhs was issued to them on 9th January, 1959, pending examination of the claim.

As regards expenditure on rebate during the current year a revised procedure of Central assistance to States has also been introduced, which is likely to assist the State Governments in disbursing the claims of weavers' societies as quickly as possible.

Bi-Partite Joint Consultative Machinery

*984. { Shri Aurobindo Ghosal:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that a bi-partite joint consultative machinery will be formed in the public sector; and

(b) if so, when?

The Deputy Minister of Labour (Shri Abid Ali): (a) and b). Bi-partite Joint Consultative Machinery exists in Public sector undertakings like railways, and defence installations. In the P&T department, Ports and certain other undertakings periodic meetings are held at different levels. Works Committees exist in a number of public sector undertakings.

Power Alcohol

*985. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state the steps proposed to be taken to increase the production of power alcohol with a view to meet

the requirements of the country during 1959-60?

The Minister of Industry (Shri Manubhai Shah): Indigenous production is adequate to meet all requirements of power alcohol for the next few years and more capacity is being established.

Coffee Production

*986. Qazi Matin: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that this year coffee production in the country is expected to reach a record figure of 60,000 tons; and

(b) what steps Government are taking to promote exports of coffee and to absorb the balance by increasing internal consumption?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a). No, Sir. The production for this year is estimated by the Coffee Board at 44,810 tons (44,104 tons). Judged by the past records, the actual production might be slightly higher than this figure. It is, however, unlikely that this crop will go up to 60,000 tons.

(b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 38].

U.N. Report on Religious Rights

*987. Shri Shivananjappa: Will the Prime Minister be pleased to state:

(a) whether it is a fact that a report prepared by India on discrimination in religious rights was approved by the U.N. Sub-Commission on Prevention of Discrimination and Protection of Minorities; and

(b) if so, the main features of the report?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). No report has yet been approved. A draft report was discussed by the Sub-Commission on

Prevention of Discrimination and Protection of Minorities at its 11th session in January this year. The Sub-Commission has requested that a final report should be presented for consideration at its next session in 1960.

पूर्वी पाकिस्तान के विस्थापित व्यक्ति

*६८८. श्री प्रकाश वीर शास्त्री : क्या पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विस्थापित व्यक्ति हूत बड़ी संख्या में प्रब भी स्यालदह स्टेशन पर पड़े हुए हैं; और

(ख) यदि हां, तो उनको बसाने के लिये क्या कार्यवाही की जा रही है ?

पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री (श्री मेहर चन्द खन्ना) : (क) हाल ही में राज्य सरकार द्वारा की गयी सर्वे के मुताबिक १०२२ परिवार स्यालदह स्टेशन में रह रहे हैं। इन में से ६१२ परिवार शरणार्थी और बाकी ४१० परिवार गैर-सरणार्थी हैं।

(ख) शरणार्थी परिवारों को दूसरी जगहों पर बसाने के लिये कार्यवाही की जा रही है। पिछले ६ महीनों में लगभग २६० परिवार भेजे जा चुके हैं।

Dandakaranya Project

*९८९. Shri Sanganna: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is fact that machinery worth Rs. 1½ crores has been imported for the Dandakaranya Project;

(b) if so, what are the details of the machinery; and

(c) whether the machinery is imported under the Technical Cooperation Mission?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) No.

(b) and (c). Do not arise.

Manufacture of Cartridges

*९९०. Shri P. G. Deb: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the total amount of money spent yearly in importing twelve bore cartridges;

(b) the reasons for not manufacturing them in the country; and

(c) the steps Government propose to take in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

I would like to invite attention of the Hon'ble Member to the answer given by my colleague, the Deputy Minister of Defence on the 13th December 1958 in reply to Unstarred Question No. 2088 and to say that when the production of 12 bore cartridges gets into full swing in the near future, it will be adequate to meet the country's demands. Certain arms dealers in the private sector also undertake re-filling 12 bore cartridges. Measures to step up production will be taken as and when the demand justifies.

Information regarding the actual value of import of 12 bore cartridges only (empty or loaded) is, however, not available.

Machinery for Cement Industry

*९९१. { Shrimati Ila Palchoudhuri:
Shri Aurobindo Ghosal:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that substantial progress has been made in regard to the manufacture of cement machinery in India;

(b) if so, the extent and nature of the progress so far made; and

(c) when India is likely to become completely self-sufficient in meeting the country's requirements of cement machinery?